

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 342/(MAH)/2017

CORAM:

Present:

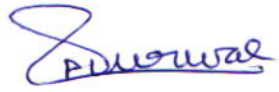
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Travel Food Services Chennai Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PRADEEP KUMAR PURWAR	Practising Company Secretary	

ORDER

CSP No.342/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **16.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 06.10.2017
ah

Sd/-

M.K. Shrawat
Member (Judicial)